

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 128 of 2015 &  
I.A. Nos. 203 & 204 of 2015**

**Dated: 6<sup>th</sup> August, 2015**

**In the matter of**

**Samalkot Power Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list these matters on **31.08.2015.**

**COURT MASTER**